

HIGH COURT OF PUNJAB AND HARYANA AT CHANDIGARH

NOTIFICATION

No. 231 Genl.6/XVII.3,

dated 18th November, 2017.

Under Section 47 of the Punjab Courts Act (VI of 1918) as amended from time to time, read with the Punjab Separation of Judicial and Executive Functions Act, 1964, it is hereby notified for general information that the dates enumerated in the Schedule below shall be observed as **holidays during the Calendar Year - 2018** by all the Subordinate Courts in the States of Punjab, Haryana and UT, Chandigarh:-

SCHEDULE

<u>S. No.</u>	<u>NAME OF THE HOLIDAY</u>	<u>MONTH</u>	<u>DATE</u>	<u>DAY</u>	<u>No. of holidays</u>
1	All Sundays	---	---	---	52
2	2 nd & 4 th Saturdays	---	---	---	24
3	New Year Day	January	01	Monday	1
4	Republic Day	January	26	Friday	1
5	Guru Ravi Dass Jayanti	January	31	Wednesday	1
6	Maha Shivratri	February	13	Tuesday	1
7	Holi	March	02	Friday	1
8	Hola	March	03	Saturday	1
9	Ram Navami	March	25	Sunday	-
10	Mahavir Jayanti	March	29	Thursday	1
11	Baisakhi / Dr. Ambedkar's Jayanti	April	14	Saturday	-
12	Martyrdom Day of Sri Guru Arjan Dev Ji / Eid-u'l-Fitr	June	16	Saturday	1
13	Independence Day	August	15	Wednesday	1
14	Eid-u'l-Zuha (Bakrid)	August	22	Wednesday	1
15	Sri Krishan Janmashtami	September	03	Monday	1
16	Mahatma Gandhi's Jayanti	October	02	Tuesday	1
17	Dussehra	October	18	Thursday	1
18	Maharishi Balmiki Jayanti	October	24	Wednesday	1
19	Diwali	November	07	Wednesday	1
20	Vishavkarma Day	November	08	Thursday	1
21	Birthday of Sri Guru Nanak Dev Ji	November	23	Friday	1
22	Martyrdom Day of Sri Guru Teg Bahadur Ji	November	24	Saturday	-
23	Christmas	December	25	Tuesday	1
24	Winter spell	December	22 to 31	Saturday to Monday	6

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(Kalpana Thakur)
Assistant Registrar (General)
for Registrar General

Contd.....2.

Endst. No. 28110 Genl./XVII.3, dated 18th November, 2017.

Copy forwarded to :-

1. The Controller of Printing & Stationery, U.T., Chandigarh.
2. The Controller of Printing & Stationery, Punjab, S.A.S. Nagar, Mohali.
3. The Controller of Printing & Stationery, Haryana, Chandigarh.

with the request that the notification be published in the official Gazettes of their states/U.T. The notification is also being uploaded on the web portal of Punjab Government.

Kalpna Thakur

(Kalpana Thakur)
Assistant Registrar (General)
for Registrar General *for*

Endst. No. 28111 Genl./XVII.3, dated 18th November, 2017.

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Copy forwarded to all the District and Sessions Judges in the States of Punjab, Haryana and UT, Chandigarh for information and necessary action.

Hon'ble the Chief Justice has been pleased to direct that two days be left to be declared as holidays by the District and Sessions Judges in their Sessions Divisions or in their Sub-Divisions taking into account the local customs and importance of particular dates in that Sessions Division/Sub-Division. All the District and Sessions Judges are, therefore, requested to send the list of **two local holidays**, which may be required to be declared as gazetted holidays in **view of local customs and importance of the particular date in their respective Sessions Division/Sub-Division, to this Court, immediately**, for further necessary action.

No Judicial Officer will be allowed to prefix or suffix any casual leave with the winter spell i.e. from 22nd December to 31st December, 2018.

The District and Sessions Judges may take appropriate steps to make roster of Duty Magistrates during the period of winter spell.

Kalpna Thakur

(Kalpana Thakur)
Assistant Registrar (General)
for Registrar General *for*

Endst. No. 28112 Genl./XVII.3, dated 18th November, 2017.

Copy forwarded for information to :-

1. The Advisor to the Administrator, U.T., Chandigarh.
2. The Chief Secretary to Government of Punjab, Chandigarh.
3. The Chief Secretary to Government of Haryana, Chandigarh.
4. The Home Secretary to Government of Punjab, Chandigarh.
5. The Home Secretary to Government of Haryana, Chandigarh.
6. The Home Secretary, Chandigarh Administration, Chandigarh.
7. The Joint Secretary to Government of India, Ministry of Law & Justice, Department of Justice, Jaisalmer House, Man Singh Road, New Delhi.
8. The Registrar, Hon'ble Supreme Court of India, New Delhi.
9. The Advocate General, Punjab, Chandigarh.
10. The Advocate General, Haryana, Chandigarh.
11. The Accountant General, (A&E), Punjab, Chandigarh.
12. The Accountant General, (Audit), Punjab, Chandigarh.
13. The Accountant General, (A&E), Haryana, Chandigarh.
14. The Accountant General, (Audit), Haryana, Chandigarh.
15. The Secretary, Bar Council, Punjab and Haryana High Court, Chandigarh.
16. The Secretary, Bar Association, Punjab and Haryana High Court, Chandigarh.

Contd.....3.

17. The Official Liquidator attached to the High Court, Corporate Bhawan, Second Floor, Sector 27-B, Madhya Marg, Chandigarh.
18. The President, Sikh Gurudwara Tribunal, Chandigarh.
19. The General Manager, Punjab Roadways/Haryana Roadways/P.R.T.C. and C.T.U., Chandigarh.

Kalpna Thakur

(Kalpana Thakur)
Assistant Registrar (General)
for Registrar General

Endst. No. 28113 Genl./XVII.3, dated 18th November, 2017.

Copy forwarded to :-

1. The Chief Editor, The Tribune, Chandigarh.
 2. The Chief Editor, Indian Express, Plot No. C-5, Institutional Area, Sector 6, Panchkula-134 109.
 3. The Chief Editor, Punjab Kesri, Chandigarh.
 4. The Chief Editor, Daily Ajit, Jalandhar.
- with the request that the notification may be published in their newspapers immediately for the information of general public.

Kalpna Thakur

(Kalpana Thakur)
Assistant Registrar (General)
for Registrar General

Endst. No. 28114 Genl./XVII.3, dated 18th November, 2017.

Copy forwarded for information to :-

1. The Principal Secretary to Hon'ble the Chief Justice-cum-Registrar.
2. The Special Secretaries/Secretaries/Court Secretaries/Readers to all the Hon'ble Judges and Lok Adalats;
3. The Secretary to the Registrar General;
4. The Private Secretary to the Registrar Vigilance;
5. The Private Secretary/Stenographer/Steno to the Registrars/O.S.D.'s;
6. The Stenographer/Steno's to all the Joint Registrars/Coordinator, Chandigarh Arbitration Centre/Deputy Registrars and Assistant Registrars;
7. All the Superintendents/Branch In-charges/Section In-charges of the **Punjab and Haryana High Court, Chandigarh.**

Kalpna Thakur

(Kalpana Thakur)
Assistant Registrar (General)
for Registrar General